

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT
CHENNAI

Original Application No.55 of 2025 (SZ)

Ramaniyam Towers Residents Association,
Represented by Mr.Kannan Subbiah,
Authorized Representative,
Registration No.353 of 2002,
No.12, Greenways Road, R.A.Puram,
Chennai – 600 028.
Mobile: 9566254546
E-mail: yogeshwaranadv@gmail.com

... Applicant

-Vs-

1. Tamil Nadu Costal Zone Management Authority
Represented by its Member Secretary,
Department of Environment and Forests,
First Floor, Panagal Building,
Saidapet, Chennai – 600 015.
Phone: 044-24336421
E-mail : tnszma@gmail.com

2. The Divisional Engineer (H),
CMDP Division – III,
Highways Department,
Government of Tamil Nadu,
76/2, Sardar Patel Road, Guindy,
Chennai – 600 025.
Phone:044-22350133
E-mail : diver3metchn.hd@tn.gov.in

3. Greater Chennai Corporation,
Represented by its Commissioner,
Ripon Building, Sydenhams Road,
Kannappar Thidal, Periamet,
Chennai – 600 003.
Phone: 044-25303604
E-mail : commissioner@chennaicorporation.gov.in

... Respondents


ASSISTANT COMMISSIONER (SENIOR OFFICER)
ZONE - 13.
GREATER CHENNAI CORPORATION

STATUS REPORT FIELD ON BEHALF OF
GREATER CHENNAI CORPORATION - 3RD RESPONDENT

I, N.Kalidoss, Son of Mr.K.Nagu, Hindu aged about 49 years, the District Revenue Officer/Assistant Commissioner, Zone - XIII, Greater Chennai Corporation, having office at No.115, Dr.Muthulakshmi Salai, Adyar, Chennai - 600 020, do hereby solemnly affirm and sincerely state as follows:-

1. I am the District Revenue Officer/Assistant Commissioner, Zone - XIII, Greater Chennai Corporation and as such I am well acquainted with the facts of the case through available records. I am filing this status report on behalf of Greater Chennai Corporation.
2. I respectfully submit that the applicant herein has filed the above Original Application praying to (a) issue an order of permanent injunction restraining the 2nd respondent from constructing its proposed project of formation of a new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College in Mylapore Village and Mylapore Taluk, Chennai District, in violation of the CRZ Notification, 2011, the approved master plan


ASSISTANT COMMISSIONER (SENIOR GRADE)
ZONE - 13.
GREATER CHENNAI CORPORATION

under the Tamil Nadu Town & Country Planning Act, 1971, and without mandatory clearances under the CRZ Notification, 2011 (b) direct the 2nd respondent to restore the area to its original condition and compensate the loss of greenery cause by its illegal felling of 7 numbers of trees as on date of filing of the application by planting 70 number of trees (not saplings) along the existing pathway in and around the sites where trees were felled.

3. I respectfully submit that for felling of trees within the limits of the Greater Chennai Corporation, permission has to be obtained from the District Green Committee which was headed by the Chairperson/District Collector, Chennai District. I further submit that accordingly a meeting was held by the Chairperson, District Green Committee on 24.10.2024 along with the members of the District Green Committee.
4. I respectfully submit that in the above said meeting, the District Green Committee has approved the application submitted by the State Highways Department viz., the 2nd respondent herein to fell off 83 nos. of trees for formation of a new link road connecting


ASSISTANT COMMISSIONER (SENIOR)
ZONE - 13.
GREATER CHENNAI CORPORATION

Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College. The minutes of the meeting held on 24.10.2024 is annexed herewith for perusal of this Hon'ble Tribunal.

5. I respectfully submit that I further submit that the Greater Chennai Corporation is a formal party to the above Original Application.

Hence it is prayed that this Hon'ble Tribunal may be pleased to accept the status report and to pass suitable orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.



COUNSEL FOR 3RD RESPONDENT


Solemnly affirmed at Chennai ()

On this the 13th day of April 2026 ()

And signed his name in my presence ()


ASSISTANT COMMISSIONER (SENIOR GRADE)
ZONE - 13.
GREATER CHENNAI CORPORATION

Before Me


E No. 340/96

Advocate : Chennai

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**MINUTES OF THE 7th DISTRICT GREEN COMMITTEE MEETING HELD AT
THE CONFERENCE HALL, 4TH FLOOR, DISTRICT COLLECTORATE, CHENNAI
ON 24.10.2024**

The District Green Committee meeting was conducted under the Chairperson, District Collector, Chennai District on 24.10.2024. The following officials have attended the meeting:

Present:

1.	District Collector, Chennai District.	Chairperson	Tmt. Rashmi, Siddharth Zagade, I.A.S.,
2.	District Forest Officer, Chennai division.	Member Secretary	Thiru. V.A. Saravanan,
3.	District Revenue Officer, Chennai.	Member	----
4.	Superintendent of Police	Member	----
5.	Senior level Officer / Representatives Rural Development Department	Member	----
6.	Municipal Administration and Water supply Department	Member	----
7.	Agriculture Department	Member	
8.	Revenue Department	Member	----
9.	Highways Department	Member	D.Sathya, DE, Highways Dept., CMDP, Division-3 K.Ravichandran, DE, Highways Dept., CMDP, Division-5
10.	Public Works Department	Member	----
11.	Hindu Religious and Charitable Endowments Department	Member	----
12.	Industries Department	Member	R.Vinothram, Superintendent

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13.	Superintendent Engineer Parks, Greater Chennai Corporation	Member	----
14.	Superintendent of Park (South), Greater Chennai Corporation.	Member	Thiru. N. Nireesh Kumar, ADH/SOP (South)
15.	Superintendent of Park (Central) Greater Chennai Corporation.	Member	K.Kathiravan
16.	Superintendent of Park(North) Greater Chennai Corporation.	Member	D. Sudha, SOP (North)
17.	Chief Educational Officer, Education Department	Member	R.Hemalatha, PA to CEO
18.	National Green Corps (NGC) Coordinator. Chennai	Member	Mr. G. Thangaraj,
19.	Nizhal Trust, Trustee	Member	Mr. T.D.Babu
20.	Nature Trust, Founder	Member	----
21.	Kalpatharu Charitable Trust, Managing Trustee	Member	Mr. A.Mohhamed Yusufdeen

- The Chairperson, District Green Committee welcomed all the members of the Committee. The Member Secretary, DGC placed the meeting agenda before the committee and the deliberations taken on every agenda were detailed as follows
- The Chairperson welcomed the new member Mr. A.Mohhamed Yusufdeen, Managing Trustee of Kalpatharu Charitable Trust, Nerkundram, Chennai to the District Green Committee. The Chairperson instructed Member Secretary to allot the petitions (zone wise) to the respective NGO's S.No.18 to 21 to reduce the pendency rate
- The Chairperson instructed GCC to submit the penalty amount received status to the District Green Committee from the next meeting

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Sl. No	Appl. No	Name	Address	Committee decision						DGC remarks	
				Felling	Severe Pruning	Pruning	Transplantation	Retention	Pending		Total
1	20	The Ameerunnisa Begum Sahibas Endowments, 044-28480722	22, Peters Road, Royapettah, Ch-600							0	Approved Already disposed by GCC
2	34	Habeebunnisa	13/4A, Faizee Garden, Canal Road, Thiruvanniyur, Ch-41	1				1		2	Approved Already disposed by GCC
3	66	Complaint. Whatsup DGC Group Meg	Adyar poonga							-	Decision pending Expecting explanation from CRRT
4	85	Highways, 8939705180,944 4224206	Padi	132			30	1		163	Approved
5	105	J.Prashanth, 79962223374	15/8, Kasipiram B Block, 7th Street, Royapuram, Ch-13	3						3	Approved Awaiting Action Taken Report from GCC on replantation
6	107	A.Aravind Kumar, B.E, Assistant Engineer PWD	Saidhapet Section, Taadandar Nagar, Government Quarters Campus, B Ground							0	Returned Location not traceable
7	112	S.Raghavan	36/37, No:77, Flat No:1, Sougandh Apt, 7th Avenue, Ashok Nagar, Ch-83							0	Returned Patta land, doesn't come under DGC purview
8	125	Additional Commissioner of Customs	Revenue Colony, 121 Uthamar Gandhi Road, Nungambakkam, Chennai	1				7		8	Approved
9	131	S.Bharathi, 9840771454	27, Thilakar Street, Sri Balaji Nagar, Thundalam			1				1	Approved

Sl. No	Pl. No	Name	Address	Committee decision							
10	166	Punjab National Bank, NVSP Reddy, 9962289196	Circle Head- Chennai, Punjab Nation Bank, 46-49, Royapettah High Road, Ch.							0	Returned Plan layout not submitted
11	190	TPHDC	TNPCB							0	Pending Plan layout not yet approved
12	193	Highways - DGC Whatsapp Group Complaint (17/7/2024)	Rajiv Gandhi salai							0	Approved Report awaited from Highways
13	216	OK.Surya, 9551289386	21, Metro Nagar, 1st Avenue, Alappakkam, Chennai-95			1			1	2	Approved
14	234	CMRL	Saligramam P64-P66							0	Returned Petition withdrawn
15	250	K.Shanmugam, Fire Resucue Department	Fire Resucue Department, Teynampet, Ch-06	2						2	Approved
16	252	Highways	Durgabhai Deshmukh Road, Tamil Nadu Music College	69		12	2			83	Approved
17	261	Rasheedia Masjid, 9698295212	5, Noor Veerasami Kovil Street, Nungambakkam, Ch-34		1					1	Approved
18	262	Rahmath	29/8, Kathitral Garden Road, Nungambakkam, Ch-34			1				1	Approved
19	263	VR.Ramalingam	1, Vallalar Street, Samy Nagar Exten-4, Ullagaram, Ch-91	1						1	Approved
20	265	P.Thyvasigamani, 9841821339	Block No:53, Plot No:58, LIG I Type, Manali Puthu Nagar			1				1	Approved
21	266	Lakshmi Srinivasan, 9840618532	Plot No:9, Ward No:165, Block No:18, Gas Godown Street, Adambakkam, Ch			1		1		2	Approved As per field conditions, GCC to decide on pruning

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Sl. No	Sl. No	Name	Address	Committee decision							
22	267	K.Lakshmi	6th Street, Dhandeeswaram Nagar, Velachery	1					1	Approved	
23	271	DR.Jeyasingh	4. 3rd Street, Venkateswaranagar, Adyar, Ch-20			1			1	Approved	
24	273	D.Pazhani, 8610471116	Andiyappan Street, West T- Nagar, Chennai-33	3					3	Pending Unauthorise d felling of trees in GCC area. Remarks awaited from GCC	
25	277	Niyas Ahamad, 9710529755	12 / 13/1, Jaganadhan Road, Nungambakkam, Ch- 34						0	Returned Patta land, doesn't come under DGC purview	
26	278	P.Subramaniam, 9841040347	29/12, Krisnapuri, RA Puram, Ch-28						0	Returned Patta land, doesn't come under DGC purview	
27	280	Lakshmi Shivakumar, 7299842357	9/5, 3rd Main Road, Indhira Nagar, Adyar			1			1	Approved	
28	283	A.P. Selvam, Kathiravan Nagar Residents, 8056090409 (Gmail)	3A, Kathiravan Nagar, Sarathy Nagar 5th St Extn, Velachery, Chennai	1					1	Approved Fine to be imposed by GCC on petitioner	
29	284	N.Senthil Murugan, 96772 88944	Arumugam Nagar, 2nd Street, Madippakkam	1					1	Approved	
30	285	Ramaniyam Real Estate Pvt Ltd, 7299022269, 7358549254	Anugraha Colony, - M1 M9, Frist Cross Street, Ashok Nagar, Ch-83	1	2			1	4	Approved Awaiting Action Taken Report from GCC on penalty status	
31	286	J.Sivayan, 9003128837	Palaniappa Nagar, Gowrivakkam						5	5	Pending Report awaited from GCC
32	287	Jagannatha Reddy, 9444006 506	12, SBI Colony, Ellaiamman Kovil Street, Sastri Nagar, Adyar, Ch-20			1		1		2	Approved

Sl. No	Ap. No.	Name	Address	Comm.....								
33	288	Arulmigu Kadumbadi Chinnamman Thirukkivil, 9840388773,938 0287156	53, Jayaram Chetti Street, West Saidhapet, Ch-15	1		1					2	Approved
34	289	N. Prasen Kumar Reddy, 9840090778	Kottur Gardens, Door No:2, 2nd Main Road			1					1	Approved
35	290	S.Madanlal	30/15, Murugesu Street, T-Nagar, Ch-17					3			3	Approved
36	291	M. Sameena Bhegam, 9840167344	23/7A-2, Sarputheen Street, Choolaimedu, Ch-94	2							2	Approved Fine to be imposed by GCC on petitioner
37	292	A.Kumaresan, Executive Officer, 9940185513	A/m. Pidari Mainggaliamman Matrum Siththi Vinayagar Thirukkivil, Anna Ngr						1		1	Pending
38	293	C.R.Kavitha, 9444429676	4/5, Sakthi Nagar, 2nd Street, Choolaimedu, Ch-94					1			1	Approved
39	294	Darsh Asera	18/30, Thiruvengadam Street, West Mambalam, Ch-33					1			1	Approved
40	295	G.Vishva	LIG 1, 4th Avenue, 8th Street, TNHB Colony, Velachery		1	1					2	Approved
41	296	D.Balachander, 9444380960	14/31, Shyaam Dwaraka Apartment, 1st Main road west, Shenoy Ngr. Ch-30		1						1	Approved
42	298	Nalini Sreekumar, 9840155681	V-109, New No:47, SRIVATSA, 6th Main Road, Anna Nagar, Ch-40			1					1	Approved
43	299	Dr.R.Vasantha	10/4, 3rd Street, Sathya Gardens, Kamaraj Nagar, Saligramam, Ch-93			1					1	Approved (Appeal petition)
44	300	Franklyn (Namma Chennai) 9500005542	Zone-10, Div-136, 3rd Street, K.K.Nagar I Sector (N136)			1					1	Approved

Sl. No	File No	Name	Address	Committee decision							
45	301	M.A.K.Matriculation Higher Sec. School, M.Manikandan, 8825509004	125-A, Kabilar Street, Thiru Nagar, Jaffarkhanpet, Chennai-83			1				1	Approved
46	302	G Sankaran, 9381022262 (Gmail)	3/9, Telephone Colony, 1st Street, Adambakkam, Ch-88		1					1	Approved
47	305	Prasad Production Pvt Ltd., 9566166333	58, Arunachalam Road, Saligramama, Ch-93				1			1	Approved
48	306	Lakshmi Homes, 9840165061	13/6, Daniyal St, Ch-17			1				1	Approved
49	307	K.Karthic, 7200090014	18/60, Gobala Street, 3rd end road, Vivasarpadi, Ch-39			1				1	Approved
50	308	T.Malarvizhi, 9043222341, 766 7367666	9th Street, C Sector, Anna Nagar West Extn, Ch-101			1				1	Approved
51	309	N.Veingadadhalam, Commissioner	Tamil Nadu Archives and Historical Research, Egmore, Chennai-08					40	40		Pending Joint inspection to be conducted
52	310	Vashib Ahamed	15/7, Dharmotharamoorthy Salai, Kilpauk, Ch-10	2				2		4	Approved
53	312	P.V.Ravikumar, 9444205599, 994 0058957	Ward-88, Zone-7, Balaji Nagar, Kuppusami 2nd Street, Padi					1		1	Approved
54	313	KM Sundhram (KMS), 9385920441	17/L34 Rajbhavan Colony, Checkpost, Velachery, Chennai - 82			1				1	Approved
55	314	N.Srinivasan, 9444001691	7, Devikarumariamman Nagar 3rd st, (Vijayanagar 1st main rd extn), Velachery					1		1	Approved
56	316	AL.AN.Azhagan, 9444050245	45A, Haddows Road, Ch-06 (Next to south indian bank)					1		1	Approved
57	317	U.Yuvarajan	24, Sivaji Street, T-Nagar, Ch-17					1		1	Approved
58	320	K.Vadivel, 7299978171	Plot.167, 12th Street, Union Corporate Colony, Kodugaiyur, Ch-108			1		1		2	Approved

Sl. No	P. No	Name	Address	Committee decision									
59	322	Yogesh Kalia	Golden Edelweiss, AE Block Door, No:116, Shanthi Colony, Anna Nagar						1			1	Approved
60	323	Ramanalayam Residents, 9894578727,989 4029385	110/51, 6th Main Road, V-Block, Anna Nagar, Ch-40			1						1	Approved
61	325	K.A.Kumaravel (Gmail)	67,Sastri Street, Venkateswara Nagar, Kolathur, Ch-99				1					1	Approved
62	327	Maragatham Kalaiselvam, 8056106596 (Gmail)	5032, Kannagi Nagar, 40Th Cross Street				1					1	Approved
63	331	N. Mohan, 6380469934	42/4 Canal Road, Thiruvanmiyur, Chennai 41			1						1	Approved
64	332	G.Ganesh	Plot No:4/312, Sri Kapaleeswarar Nagar, 5th Cross Street, Neelankarai, Ch						1			1	Approved
65	334	CMRL	New Alignment St.Thomas Mount To Alandur	44			6	44		2		96	Approved Report awaited from CMRL
66	334	CMRL	Butt Road	17			1	9				27	Approved
67	336	M. Sreedevi	37(16), Shenoy Nagar, 7th Cross Street, Ch-30			1						1	Approved
68	337	Sub post master, Thiruvanmiyur	Sub post master, Thiruvanmiyur			1						1	Approved

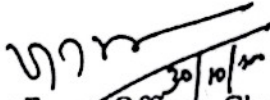
- Application No.66. To check with CRRT on the tree removal status for Adyar Poonga renovation. Member Secretary to write a letter to Chairperson requesting for CRRT action status
- Application No.166 and 190 - Plan layout not submitted and approved for the latter case Member Secretary to write a letter to PNB and TNPCB, informing committee decision
- Application No.193 - Member Secretary to send a letter to Highways, enquiring on unauthorised cutting of live trees
- Application No.283 - One tree is already felled. Fine to be imposed by GCC on resident association
- Application No.292 - Member Secretary to write a letter to HR & CE to strengthen the tree bund
- Application No.334 - 6 trees already removed before DGC approval. CMRL to submit the status report

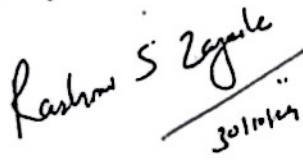
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Abstract

Received Proposals			Detailed Proposals		
Approved	-	56	Felling	-	282
Inspection pending	-	5	Transplantation	-	95
Decision pending	-	1	Pruning	-	26
Rejected	-		Severe pruning	-	13
Returned		6	Retention	-	32
			Pending	-	46
Total	-	68	Total	-	494

- The meeting ended with Vote of Thanks by the Member Secretary


30/10/24
District Forest Officer, Chennai /
Member Secretary,
District Level Green Committee


30/10/24
District Collector, Chennai /
Chairperson,
District Level Green Committee

தமிழ்நாடு அரசு நெடுஞ்சாலைத்துறை



வேலையின் பெயர்

: கீரின்வேஸ் சாலை (டி.ஜி.எஸ் தினகரன் சாலை) மற்றும் தூர்காபய தேஷ்முக்
சாலைகளை தமிழ்நாடு இசைக்கல்லூரி வழியாக இணைக்கும் வகையில்
இணைப்பு சாலை அமைத்தல் பணி
: ரூ.26.82 கோடி
: 13.01.2025
: 12 மாதங்கள்
: நாட்ச் இந்தியா பாஜக்டஸ், மதுரை - 625014
: கோட்டப் பொறியாளர் (நெ) செ.பெ.வ.தி, கோட்டம்-3, கிண்டி, சென்னை-25

ஒப்பந்த மதிப்பு

ஒப்பந்த தேதி

ஒப்பந்த காலம்

ஒப்பந்ததாரர்

கோட்டம் (நெ)

BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE AT CHENNAI

Original Application No.55 of 2025 (SZ)

STATUS REPORT FIELD
ON BEHALF OF
GREATER CHENNAI CORPORATION

Mr.N.R.RAMESH KANNA
COUNSEL FOR CHENNAI CORPORATION